

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 107(ND)2014**  
**CA. NO.**

**CORAM:**


**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016**

**NAME OF THE COMPANY: M/s. Mr. Navin Aggarwal V/s. M/s. SRG Polypet Pvt. Ltd. & Ors.**

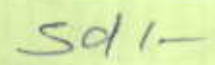
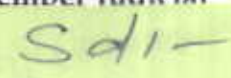
**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	NAVEEN DANIYA	Adv.	} Respondent No-3	
2.	MANSUMYER SINGH	"		

**ORDER**

Ld. Counsel for the respondent has drawn the attention of this Bench to the previous order which states that the matter shall be taken up at 2.00p.m. This Bench is also apprised by the respondent's counsel that the petitioner's counsel is in personal difficulty and is unable to present as per communication received from him.

2. In view of the same, a request for adjournment is being made by the petitioner.  
Re-notify this case on 10.10.2016.

  
(Ina Malhotra)  
Member Judicial  
  
(R. Varadharajan)  
Member Judicial